

**OFFICE OF THE DISTRICT & SESSIONS JUDGE AT KARBI ANGLONG, DIPHU.**

**O R D E R**  
**04.07.2020.**

Pursuant to Notification No. 48; dated 04.07.2020 of Hon'ble Gauhati High Court, Guwahati, for prevention of COVID-19 (Corona Virus) disease transmitting through community, it has become administratively imperative to curtail the Courts functioning at all levels.

In view of above, the learned Advocates are hereby informed that only **cases of emergent nature involving personal liberty viz. bail matters, remand matters, habeas corpus petitions, recording of statement under section 164 Cr.P.C. and matters involving utmost urgency** in where there is a genuine need for stay of some action, would be listed for hearing, till further order.

The learned Advocates, may file the said matter(s) alongwith scanning of all documents through below mentioned email. The hearing shall be done through VC/Video Call (**Jitsi/ Vidyo Desktop/ Vidyo Mobile/ WhatsApp**).

Sl. No.	Name of the Establishment	Email id
01	District & Sessions Judge	<b>covid19diphu@gmail.com</b>
02	Chief Judicial Magistrate	<b>covid19diphucjm@gmail.com</b>
03	Sub-Divisional Judicial Magistrate	<b>covid19bokajansdjm@gmail.com</b>

The concerned Advocate(s) may contract the following Nodal Officers for filling of cases involving utmost urgency. The time of filling of cases involving utmost urgency shall be **between 10 : 00 am to 01:00 pm** on every working day.

Sl. No.	Name	For the Establishment	Mobile No
01	Sri Pankaj Jyoti Sarma, CAO	District & Sessions Judge.	7002814121
02	Sri Bhumidhar Sing Terang, UDA	Chief Judicial Magistrate.	9435422898
03	Sri Himanshu Sarma, LDA	Sub-Divisional Judicial Magistrate, Bokajan.	8486420162

The concerned Advocate(s) may contract the Nodal Officers for hearing, which will be held **between 11 : 30 am to 01:00 pm** on every working day.

This order will come into force with immediate effect till further order.

Inform all concerned accordingly.

  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Contd..p/2

Memo No. DJKA/ 5404-15 /2020.

Date : 04.07.2020.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble Gauhati High Court, Guwahati.
2. The Deputy Commissioner, Karbi Anglong, Diphu.
3. The Superintendent of Police, Karbi Anglong, Diphu.
4. The Additional District & Sessions Judge, Karbi Anglong, Diphu.
5. The Civil Judge -cum- Asstt. Sessions Judge, Karbi Anglong, Diphu.
6. The Chief Judicial Magistrate, Karbi Anglong, Diphu.
7. The Sub-Divisional Judicial Magistrate, Bokajan.
8. The Munsiff -cum- JMFC, Karbi Anglong, Diphu.
9. The Judicial Magistrate, First Class, Bokajan.
10. The Public Prosecutor, Karbi Anglong, Diphu.
11. The President/Secretary, Bar Association, Diphu/Bokajan.
12. The System Officer, Karbi Anglong, Diphu. *He is directed to upload this order in the website of District Judiciary.*
13. Office file.

  
District & Sessions Judge,  
Karbi Anglong, Diphu.

*Sd/-*  
04.07.2020